

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-07-2021 AT 2.30 PM THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/301/2020
NAME OF THE PETITIONER : Dr. Ravindranath Kancherala & another
NAME OF THE RESPONDENTS : Ravindranath GE Medical Associates Pvt Ltd & 12 others
UNDER SECTION : Sec 241-242 of CA 2013

ORDER

Learned Counsel Mr. T.K. Bhaskar for the Petitioner and Learned Counsel Mr.
Arun Karthik Mohan for R1 are present.

At the request of both the parties, matter is adjourned to **04.08.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)